## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CA/121/2017

NAME OF THE TRANSFEROR

: RONNY GEORGE

NAME OF THE TRANSFERRE

: PROFESSIONAL COURIERS NETWORK LTD & 6

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

S-Santhoch ) -

For Respondents

For Respondents

R. Prithviraj

Corl R. VENKATAVARADAN

ORDER

Counsel for both the parties present. Counsel for Respondent prayed for time to file detailed reply in the matter. At request, time is enlarged with the condition that counter will be filed within three weeks, thereafter within one week Counsel for Petitioner will file rejoinder. At this stage, it has been submitted by both the Counsels that there is some chance of settlement. Put up on 28.08.2017 at 10.30 A.M.

(-J= faxer desa. (S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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